

No.GOB(I) 3/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 08TH MAY, 2018.**

NOTIFICATION

Smt. Ujwala Veeranna, Prl. Civil Judge and JMFC., Devanahalli, is transferred and proposed for appointment as Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru (Vacant Post), in the interest of public service, to take effect immediately.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru, with a request to make necessary arrangements for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
2. The Director, Karnataka Judicial Academy, Bengaluru.
3. Smt. Ujwala Veeranna, Prl. Civil Judge and JMFC., Devanahalli, with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post, immediately.
4. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Computers)/ Registrar (Statistics and Review)/Registrar (Recruitment)/ Registrar (Administration)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
7. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
12. The Accountant General in Karnataka, Bengaluru.
13. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
15. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
16. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
19. Spare copies.